

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD

ALLAHABAD this the 14th day of **November, 2011**

Present:

HON'BLE MR. JUSTICE S.C. SHARMA, MEMBER- J

HON'BLE MR. SHASHI PRAKASH, MEMBER -A

ORIGINAL APPLICATION NO. 796/2005

Krishna Kumar Singh, a/a 50 years, S/o Late P.N. Singh, R/o Qr. No. 10 CD, Old Central Colony, Mugalsarai, Chandauli.

.....Applicant.

V E R S U S

1. Union of India, through General Manager, East Central Railway, Hazipur (Bihar).
2. Chief Personnel Officer, Eastern Railway, Kolkata.
3. Divisional Railway Manager, East Central Railway, Mugalsarai, Chandauli.
4. Senior Divisional Personnel Officer, East Central Railway, Mugalsarai, Chandauli.
5. Subodhan Kisku, Chief Controller, C/o Senior Divisional Operating Manager, Eastern Railway, Howrah.

.....Respondents

Present for the Applicant:

Sri K.K. Mishra.

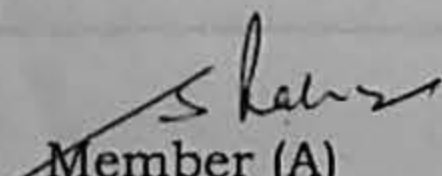
Present for the Respondents:

Sri R.P. Singh.

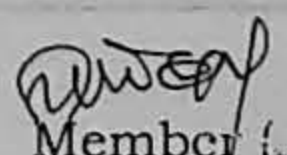
ORDER

Alongwith this O.A., O.A. No. 777/05 has also been connected. Sri K.K. Mishra, Advocate for the applicant stated in O.A. No. 796/05 that due to certain changed events this O.A. has rendered infructuous and the same may be dismissed as rendered infructuous.

2. In view of statement of Sri K.K. Mishra, Advocate O.A. No. 796/05 is rendered infructuous. O.A. No. 777/05 shall remain pending. Sri R.P. Singh, Advocate is present for the respondents.


Member (A)

s.a./


Member (J)